

भारतीय बीमा विनियामक और विकास प्राधिकरण INSURANCE REGULATORY AND INDIA DEVELOPMENT AUTHORITY OF INDIA

Ref: IRDA/LIFE/Karnataka Floods/2018-19

20th August 2018

To Chairman/CEOs of Life Insurers.

Sub: Guidelines on settlement of Insurance Claims of victims of recent Floods in the state of Kerala- Extension of the circular provisions to flood affected districts of Karnataka

This has reference to the circular dated 17th August 2018 directing to initiate steps for expeditious settlement of claims to the flood affected state of Kerala. It has come to our notice that some of the districts of Karnataka including Kodagu have suffered severe flooding and loss of lives and property. Therefore, it has been decided by the Competent Authority to extend the applicability of referred circular provisions to the flood affected districts of state of Karnataka too as declared by the state government. A separate progress report for Karnataka state in the format given below may be submitted on weekly basis.

Chief General Manager (Life Insurance)

SI.No	Type of Claim		Claims reported		Claims settled	
			Number	Amount (in lacs)	Number	Amount (in lacs)
1	Individual Insurance	Death claims (including rider benefit if any)				
2	PMJJBY	Death Claims				
3	TOTAL		1			

Format of Progress report on the claims settled for the week ending- Karnataka State